

Title: Bills laid on the Table passed by the Houses of Parliament during the Eighth Session of Thirteenth Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I beg to lay on the Table the following five Bills passed by the Houses of Parliament during the Eight Session of Thirteenth Lok Sabha and assented to since a report was last made to the House on 20.11.2001:-

1. The Explosive Substances (Amendment) Bill, 2001
2. The Appropriation (Railways) No.3 Bill, 2001
3. The Appropriation (Railways) No. 4 Bill, 2001
4. The Appropriation (No.4) Bill, 2001
5. The Manipur Appropriation Bill, 2001.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha of the following five Bills passed by the Houses of Parliament and assented to by the President:-

1. The National Commission for Safai Karamcharis (Amendment) Bill, 2001
2. The Cine-Workers Welfare Fund (Amendment) Bill, 2001
3. The Companies (Amendment) Bill, 2001
4. The Essential Services (Maintenance) Ordinance Repeal Bill, 2001
5. The Constitution (Eighty-fifth Amendment) Bill, 2001.

MR. SPEAKER: Item No. 25. Shri Nitish Kumar.

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, वैशाली भगवान महावीर की जन्म भूमि है। क्या रेल मंत्री जी इस बजट में वहां के लिए रेल लाइन का प्रा वधान करेंगे? (व्यवधान)

अध्यक्ष महोदय : अभी तक रेलवे बजट शुरू भी नहीं हुआ। आप बैठ जाइए। (व्यवधान)

अध्यक्ष महोदय : तोपदार जी, आपको क्या हो गया है। (व्यवधान)